

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 10

C.P. (IB)/475(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **12.07.2024**

NAME OF THE PARTIES: **CYTEC INDIA SPECIALTY CHEMICALS &
MATERIALS PRIVATE LIMITED**

Section 59 of the Insolvency and Bankruptcy Code, 2016

ORDER

CS Ashish O. Lalpuria a/w CS Suman Ramkumar Dhamecha for the Applicant present.

Ld. Counsel for the Petitioner seeks some time to place on record Bank Account closure certificate. List this matter on Board on **26.07.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**